

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/202/2022
<b>NAME OF THE COMPANY</b>	Gold Chick Hatcheries and foods Ltd
<b>NAME OF THE PETITIONER(S)</b>	Noveltech Feeds Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Gold Chick Hatcheries and foods Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. N.B. Sudarshan for the Petitioner.

Ld. Counsel Mr. S. Rajagopalan for the Respondent.

Operational Creditor has filed a memo for taking on record the Certificate under Section 65B of the Evidence Act. Evidential value of the documents is to be seen at the time of final decision in the case.

Ld. Counsel for the Petitioner prays for an adjournment on the ground that Senior Counsel who is arguing the matter is not available today. Prayer is allowed.

**Matter is adjourned to 22.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**